

lakhs were allocated to the UT Administration of Chandigarh for Adult Education Programme during 1988-89, 1989-90 and 1990-91. 13338 persons were made fully literate out of 21,893 persons enrolled during the above period.

Goods Trains Running of Without Driver

798. SHRI RAM VILAS PASWAN:
DR. LAXMINARAYAN PANDEY:
SHRI V. SREENIVASA PRASAD:
SHRI ARJUN SINGH YADAV:
SHRI SHANKERSINH VAGHELA:
SHRI P.M. SAYEED:
SHRI M.V. CHANDRASHEKARA MURTHY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether a goods train travelled without a driver at 70 km speed per hours for 150 kms between Rekhni and Paddampet stations on the South Central Railway recently;

(b) if so, the outcome of the inquiry, if any conducted by the Government into the incident; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) A goods train travelled about 31 kms without the driving crew in the engine between Rechni Road and Bellampalli stations on South Central Railway on 25.10.1991

(b) and (c). An inquiry by a Committee of

Senior Officers has been conducted and action under Discipline and Appeal Rules initiated against the staff held responsible.

The Railways have launched an intensive campaign to counsel drivers on the safe handling of locomotives.

Accident of Hyderabad-Narasapur Express

799. SHRI RAM VILAS PASWAN:
SHRI HARI KISHORE SINGH:
SHRI RAM PRASAD SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons killed and injured in the accident of Hyderabad-Narasapur Express near Pondagula station in Guntur district of Andhra Pradesh;

(b) whether any inquiry has been conducted into the cause of the accident;

(c) if so, the findings thereof and the action taken by the Government in the matter; and

(d) the amount of compensation paid to the families of the victims?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) In the accident involving Hyderabad-Narasapur Express at Pondagula station on 19.10.91, 11 persons lost their lives and 119 sustained injuries.

(b) and (c). The cause is under investigation by the Commissioner of Railway Safety, South Central Circle.

(d) A sum of Rs.2.76 lakhs has been paid as *ex-gratia* relief to the injured and to the next of kin of the deceased.